

**CONSTITUTION OF BENCHES AT LUCKNOW BENCH,
LUCKNOW DURING SUMMER VACATION -2014**

(1) Week Commencing 02-06-2014

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| 1 | Hon. Imtiyaz Murtaza, J.
Hon. Shashi Kant, J. | All division bench criminal matters. |
| 2 | Hon. Shabihul Hasnain, J.
Hon. Ashwani Kumar Mishra, J. | All division bench urgent civil matters. |
| 3 | Hon. Ritu Raj Awasthi, J. | All Single Judge criminal matters except applications under section 482 Cr.P.C. and bail applications. |
| 4 | Hon. S.V.S. Rathore, J. | Major bail applications. |
| 5 | Hon. A.N. Mittal, J. | Minor bail applications. |
| 6 | Hon. Mahendra Dayal, J. | Applications under section 482 Cr.P.C. |
| 7 | Hon. Rakesh Srivastava, J. | All Single Judge urgent service matters. |
| 8 | Hon. Mahesh Chandra Tripathi, J. | All Single Judge civil matters except service matters. |

(2) Week Commencing 09-06-2014

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| 1 | Hon. Imtiyaz Murtaza, J.
Hon. Rajan Roy, J. | All division bench criminal matters. |
| | <u>Then</u>
Hon. Imtiyaz Murtaza, J.
(After the Division Bench) | All bail applications. |
| 2 | Hon. Shri Narayan Shukla, J.
Hon. A.R. Masoodi, J. | All division bench urgent civil matters |
| 3 | Hon. A.H. Khan, J. | All Single Judge urgent civil matters. |
| 4 | Hon. Anant Kumar, J. | Applications under section 482 Cr.P.C. |
| 5 | Hon. Shashi Kant, J. | All Single Judge criminal matters except applications under section 482 Cr.P.C. and bail applications. |

(3) Week Commencing 16-06-2014

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| 1 | Hon. Imtiyaz Murtaza, J.
Hon. Rajan Roy, J. | All division bench criminal matters. |
| 2 | Hon. Shri Narayan Shukla, J.
Hon. A.R. Masoodi, J. | All division bench urgent civil matters. |
| 3 | Hon. A.H. Khan, J. | All Single Judge urgent civil matters. |
| 4 | Hon. Anant Kumar, J. | All Single Judge criminal matters. |

(4) From 23-06-2014 to 30-06-2014

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| 1 | Hon. Imtiyaz Murtaza, J.
Hon. Devendra Kumar Upadhyaya, J. | All division bench criminal matters. |
| | <u>Then</u>
Hon. Imtiyaz Murtaza, J.
(After the Division Bench) | All bail applications. |
| 2 | Hon. Dr. D.K. Arora, J.
Hon. Arvind Kumar Tripathi-II, J. | All division bench urgent civil matters. |
| | <u>Then</u>
Hon. Dr D.K. Arora, J.
(After the Division Bench) | All Single judge urgent service matters. |
| 3 | Hon. Anil Kumar, J. | All single judge urgent civil matters except service matters. |
| 4 | Hon. Arvind Kumar Tripathi-II, J.
(After the Division Bench in Court No. 20) | All single judge criminal matters except bail applications. |

Senior Vacation Judge at Lucknow Bench.

Hon'ble Mr Justice Imtiyaz Murtaza from 02-06-2014 to 30-06-2014

CHIEF JUSTICE